

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 170 OF 2016**

**Dated: 25<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Biomass Power Producers Association, ... Appellant(s)  
Tamil Nadu  
Vs.  
Tamil Nadu Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R.1

Mr. S. Vallinayagam for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**